GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:302 ANSWERED ON:09.08.2012 NATIONAL COUNCIL FOR LAND REFORMS Das Gupta Shri Gurudas;Lingam Shri P.;Panda Shri Baijayant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the National Council for Land Reforms has not held a single meeting since its inception;
- (b) if so, the reasons therefor;
- (c) whether the reports submitted by the seven sub-groups on policies relating to land have been examined by the Council;
- (d) if so, the details thereof; and
- (e) the role assigned to the Council?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

- (a) & (b): Yes, Sir. The first meeting of the ?National Council for Land Reforms? is yet to be held. However, a preparatory meeting for the ?National Council for Land Reforms? has been held on 26th June, 2012 with the non-official members under the Chairmanship of Hon?ble Minister of Rural Development.
- (c) &(d): The ?Committee on State Agrarian Relations and the Unfinished Task in Land Reforms? has organized itself into seven subgroups, each dealing with different aspect as per the Term of Reference. On the basis of Reports submitted by these sub-groups, the main Report of the aforesaid Committee was prepared. The Report isavailable on the website of this Department i.e. www.dolr.nic.in. The Report is yet to be examined by the Council.
- (e): The role assigned to the Council is to lay down broad guidelines and policy recommendations on agrarian and land reforms, based on the recommendations of the ?Committee on State Agrarian Relations and the Unfinished Task in Land Reforms? or otherwise.